

Annexure-1

Name of the corporate debtor: Energo Engineering Projects Limited; Date of commencement of liquidation: August 21, 2018 List of stakeholders as on: March 10, 2021

List of secured financial creditors
(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee						% share in total amount of claims admitted
1	State Bank of India			7,83,46,09,478	7,83,46,09,478	Financial		Yes				-		0	0	-
2	Punjab National Bank			4,37,98,66,835	4,37,19,15,538	Financial		Security interest on immovable property is realised whereas security interest on movables is relinquished.	As per Annexure-1			-		79,51,296	0	Amount for Bank Guarantee is overstated by Rs.79,51,296/- and hence rejected.
3	Bank of India			94,39,74,470	94,39,74,470	Financial		Yes				-		0	0	-
4	IDBI Bank			91,60,42,368	91,60,42,368	Financial		Yes				-		0	0	-
5	Bank of Maharashtra			51,47,38,680	51,47,25,553	Financial		Yes				-		13,127	0	Amount towards Principal & interest is overstated by Rs.13,127/- and hence rejected.
	Total			14,58,92,31,831	14,58,12,67,407									79,64,423		

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**ENERGO ENGINEERING PROJECTS LIMITED
(Under Corporate Insolvency Resolution Process)
Security Interest of Secured Financial Creditors**

S. No	Financial Creditor			Amount secured by the charge	Particulars of the property or asset(s) charged
	Consortium	Amount Financed (Rs in Cr)	Share in consortium %		
1				12,90,00,00,000	<p>The Charge operates as security as First pari passu charge on co's entire current assets, movable assets and fixed assets including plant & machinery forming part of block</p> <p>1) First pari passu mortgage over Company's factory land & building at 175-176, K.G.Chavadi, Palakkad Main Road, Thirumalayam Palayam, Coimbatore</p> <p>2) First pari passu charge by way of hypothecation on the entire current assets of the Company, both present & future, wherever situated, but pertaining to Company's divisions in India or abroad.</p> <p>3) First pari passu charge on movable assets, including plant & machinery, forming part of block assets, both present & future (excluding specific charge offered to other lenders)</p> <p>4) First pari passu charge on Fixed Deposit of Rs. 1.25 crore held with PNB.</p> <p>5) First pari passu charge on 30% equity shares pledged to SBM (3073500 equity shares in name of promoters viz. Mr. Dinesh B. Singh and Ms. Jaya Singh) having face value Rs. 3.0735 crores).</p> <p>6) First pari passu charge on Fixed Deposit of Rs.3.90 crores (accumulated out of 2% tagging of sales bills) held by SBM.</p> <p>7) First pari passu charge on Company's immovable property situated at Plot B124, Phase II, Noida.</p> <p>8) Second pari passu charge on Company's immovable property situated at 249C, Udyog Vihar Phase IV, Gurgaon, Haryana, charged to PNB.</p>
	State Bank of India	747.50	58%		
	Punjab National Bank	332.00	26%		
	IDBI Bank	84.00	7%		
	Bank of India	80.00	6%		
	Bank of Maharashtra	46.50	4%		
	TOTAL	1290.00	100%		

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2	PUNJAB NATIONAL BANK	28,00,00,000	Charge/ Mortgage Of Land & Building at 249 C, Udyog Vihar, Phase IV, Gurgaon (Haryana) 2. Eq. Mort. By Deposit Of Title Deeds Of Immovable Property Situated atAT 249 C, Udyog Vihar, Phase IV, Gurgaon (Haryana), Plot measuring 1902 sq. mtrs. with super structure thereon both present and future